

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 45

C.P. 26(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: **GREE FIELD INVESTMENTS – 2 V/s**
JAWED HABIB HAIR AND BEAUTY
LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Jadhav, Advocate i/b AAT Legal & Co. appeared for the Petitioner.
2. Mr. Prakhar Tandon, Advocate appeared for the Respondent no. 1.
3. Mr. Prateek Sekseria, Senior Counsel a/w Ms. Aditi Bhat, Ms. Deeksha Jani, Ms. Haleema Merchant, Advocate appeared for the Respondent no. 2 to 15.
4. By consent of the parties, list this matter on **12.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)